

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 472 TO BE ANSWERED ON: 09.12.2022

Pradhan Mantri Bhartiya Jan Urvarak Pariyojana

472: SHRI VINOD KUMAR SONKAR:
SHRI RAJA AMARESHWARA NAIK:
SHRI BHOLA SINGH:
DR. SUKANTA MAJUMDAR:
SHRI RAJVEER SINGH (RAJU BHAIYA):

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has launched Pradhan Mantri Bhartiya Jan Urvarak Pariyojana — One Nation One Fertiliser Scheme of ensuring affordable quality fertiliser of Bharat brand to the farmers;
- (b) if so, the details thereof;
- (c) whether the Government has also started 600 Pradhan Mantri Kisan Samruddhi Kendras (PMKSK) in the country;
- (d) if so, the details thereof; and
- (e) whether the Government has collaborations/ MoUs signed with international fertilizer producer companies for production of better quality fertilizers in the country, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)

(a) & (b): Yes, Sir. Vide notification dated 24th August, 2022, Government of India has decided to implement One Nation One Fertilizers by introducing Single Brand for Fertilizers and Logo under Fertilizer subsidy scheme namely “**Pradhanmantri Bhartiya Janurvarak Pariyojna**” (PMBJP). It will ensure in increasing the availability basket of fertilizers; takes care of dilemma among farmers in choosing from plethora of brands available in the markets, reduce the crisscross movement and further ensure timely supply of fertilizers.

(c) & (d): Yes Sir. Vide notification dated 24th August, 2022, it has been decided to convert the existing village, block/sub district/ taluk and district level fertilizer retail shops

into Model Fertilizer Retail Shops, namely Pradhan Mantri Kisan Samridhi Kendra (PMKSK). These PMKSK act as a one-stop –shop for farmers for multiple products such as seeds, fertilizers, pesticides etc and also avail multiple services related to agriculture sector like fertilizer/seed/soil testing, drones & other farm equipments under one single roof.

(e): The FCO has laid down fertilizer-wise detailed specifications that are applicable for both indigenous as well as imported fertilizers. Any fertilizer, not meeting the said specifications, cannot be sold in the country for agricultural purpose. Clause 19 of FCO strictly prohibits the sale or manufacture of fertilizers which are not of prescribed standards.
